ITEM NO.49 COURT NO.14 SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 10787/2024

(Arising out of impugned final judgment and order dated 20-11-2023 in WC No. 12074/2023 passed by the High Court Of Judicature At Allahabad)

AJAY VIJH **Petitioner(s)**

VERSUS

INDIAN BANKS ASSOCIATION & ANR. **Respondent(s)**

(IA No. 73829/2024 - CONDONATION OF DELAY IN FILING)

Date : 18-10-2024 These matters were called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) **Mr. Pankaj Agarwal, Adv.**
Ms. Nitya Aggarwal, Adv.
Mr. Siddhant Sahay, Adv.
Mr. E. C. Agrawala, AOR
For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

None appears on behalf of India Banks Association.

List after three weeks to await appearance.

(INDU MARWAH) **(NIDHI WASON)**
AR-cum-PS **COURT MASTER (NSH)**

Signature Not Verified
Digitally signed by
Indu Marwah
Date: 2024.10.19
15:47:37 IST
Reason: